

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1191  
TO BE ANSWERED ON JULY 31, 2023**

**HOUSES TO URBAN POOR IN UTTAR PRADESH**

**NO. 1191. SMT. KANTA KARDAM:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Government has formulated any scheme to provide houses to the urban poor in Uttar Pradesh during the next three years;
- (b) if so, the details thereof; and
- (c) the total number of urban poor in Uttar Pradesh and by when houses will be provided to them?

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

- (a) to (c): 'Land' and 'Colonization' are State subjects. Schemes related to housing in their respective areas are implemented by concerned States/Union Territories (UTs). However, Government of India is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June, 2015 to provide pucca houses to all eligible urban beneficiaries across the country including Uttar Pradesh. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines.

Under PMAY-U, so far, a total of 17,01,389 houses have been sanctioned for eligible urban beneficiaries in the State of Uttar Pradesh. Out of this, 16,33,799 houses have been grounded and 12,87,307 have been completed/delivered for the beneficiaries. The scheme period which was earlier up to 31.03.2022, has since been extended up to 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

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